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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


Co. Appeal No. 65/252/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

Name of the Company: **Pranav Lahoti**
(Agog Power Projects Pvt. Ltd.)
V/s.
Registrar of Companies, Gwalior

Section of the Companies Act: **Section 252 of the Companies Act, 2013**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CA. PRADEEP MUTREJA		A.R	
2.				

ORDER

Learned FCA Mr. Pradeep Mutreja present for Appellant. None present for ROC.

Proof of service of notice on ROC not filed.

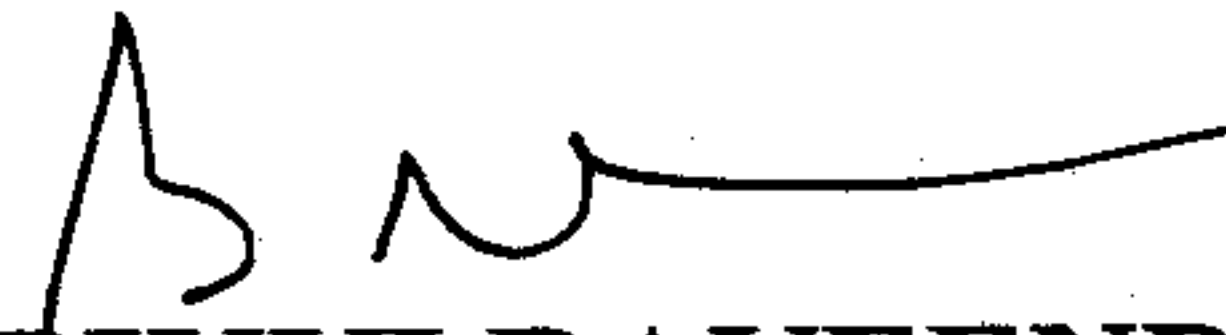
Appellant not filed Income Tax return.

Appellant shall file proof of service of notice on ROC.

List the matter on 19.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL